

किन-किन स्थानों पर सड़क के ऊपरी पुल बनाने की अनुमति दी है और इस बारे में मंत्रालय की क्या प्रतिक्रिया है ; और

(ख) रायपुर और रायगढ़ में सड़क के ऊपरी पुलों का निर्माण इस समय किस अवस्था में है ?

**रेलवे उपमंत्री (श्री शाहनवाज खां) :**

(क) और (ख). मध्य प्रदेश सरकार ने अभी तक यह नहीं बताया है कि दूसरी पंचवर्षीय आयोजना की बाकी अवधि या तीसरी पंचवर्षीय आयोजना में वह किन-किन समारों की जगह लाइन से ऊपर या नीचे हो कर सड़क-पुल बनाना चाहती है । राज्य सरकार की ओर से इस सम्बन्ध में निश्चित सुझाव मिलने पर रेल-प्रशासन उन पर अमल करने के लिये तैयार रहेंगे । लेकिन राज्य सरकार को उन सुझावों को अपनी आयोजनाओं में शामिल करना होगा और उन की लागत पर अपने हिस्से की रकम की व्यवस्था भी करनी होगी ।

फिर भी मध्य प्रदेश सरकार ने दूसरी पंचवर्षीय आयोजना की अवधि में मध्य रेलवे के नीचे लिखे स्थानों पर समपार की जगह लाइन से ऊपर या नीचे सड़क-पुल बनाने के सुझाव दिये हैं :—

- (१) सतना,
- (२) सागर—मील ६५६ पर,
- (३) सागर—मील ६५२ पर,
- (४) भोपाल, और
- (५) इटारसी-जबलपुर खण्ड—  
मील ५६१/२३ पर ।

मध्य प्रदेश में स्थित दक्षिण-पूर्व रेलवे के नीचे लिखे स्टेशनों पर समपार की जगह लाइन के ऊपर या नीचे सड़क-पुल बनाने के सुझावों पर भी विचार किया जा रहा है :—

- (१) भाटापाड़ा,
- (२) चक्रधरनगर,
- (३) सिवनी,

(४) रायपुर, और

(५) रायगढ़ ।

मध्य और दक्षिण-पूर्व रेलों में इन सब योजनाओं पर तभी अमल किया जा सकता है जब राज्य सरकार इन्हें मान ले और इन की लागत पर अपने हिस्से की रकम की व्यवस्था अपनी आयोजनाओं में कर ले ।

#### **Trade Apprentices in Railways**

2099 { **Shri Subodh Hansda:**  
**Shri S. C. Samanta:**

Will the Minister of **Railways** be pleased to state:

(a) whether Government have laid down any principle and adopted any procedure for the recruitment of Trade Apprentices in the Railways;

(b) if so, whether the same principle and procedure is adopted in the South Eastern Railway Workshop at Kharagpur;

(c) how many trade apprentices have completed their apprenticeship training in the Carriage, Loco and Wagon Section at Kharagpur Workshops during the current year;

(d) were all such apprentices in the Railway Workshops absorbed in the past in vacancies that used to occur from year to year without anybody being thrown out;

(e) if so, why are these trade apprentices being thrown out this year after completion of their apprenticeship period; and

(f) how many trade apprentices are still under training and what Government propose to do with them on completion of their training?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) Yes, Sir.

(b) Yes, Sir.

(c) 202 upto July 1960.

(d) Yes.

(e) A number of these trade apprentices have been rendered surplus due to (i) non-materialisation of additional vacancies expected in connection with certain expansion programmes and (ii) reduction in quota of artisan's posts reserved for trade apprentices in order to improve avenue of promotion of Class IV staff. However, efforts are being made to absorb them to the maximum extent possible elsewhere on Indian Railways.

(f) 59 Apprentices are still under training and on completion of their training, a large percentage of them are expected to be absorbed against future vacancies.

#### Denotification of "Sangam Park" Colony, Delhi

**2100. Shri Radha Raman:** Will the Minister of Health be pleased to lay on the Table a statement showing:

(a) the details of lands in Delhi for which notification for acquisition had been issued prior to the notification in May last year, particularly one such notification in the years 1957 and 1958;

(b) whether these notifications covered already approved colonies such as "Sangam Park" many plots of which stood in the names of their owners who had purchased them and got them registered in their own names; and

(c) what is the present position regarding those approved colonies and whether Government was considering their exemption in view of their having exempted such approved colonies covered by the later notification of May, 1959?

**The Minister of Health (Shri Karmarkar):** (a) to (c). A statement is laid on the Table.

#### STATEMENT

It is not quite clear which of the notification of May last year and particularly one such notification in the years 1957 and 1958 has been referred to in the question. In the years 1957 and 1958, several notifications

have been issued for acquisition of land by the Delhi Administration for the Ministries of the Government of India, Municipal Corporation of Delhi, Delhi Development Authority and House Building Co-operative Societies. Apparently the reference is to one such notification issued by the Delhi Administration on the 9th December, 1958, to acquire land known as "Sangam Park". This area was notified for acquisition by the Delhi Administration for the Naveen Bharat Co-operative House Building Society. The public objections against the proposed acquisition were duly considered by the Delhi Administration. One of the objections was made on behalf of one Shri Shankar Das who gave himself as proprietor of the land known as "Sangam Park". According to him the layout of the "Sangam Park" was approved by the Municipal Corporation of Delhi on 10th September, 1958 and a large number of plots had been sold by him to various individuals. His objection was, however, not considered to be genuine by the Delhi Administration and it was decided to notify the land known as "Sangam Park" for the Society.

#### Industrial Estate at Guindy

**2101. Shri S. R. Arumugham:** Will the Minister of Railways be pleased to state:

(a) the value of articles purchased by the Railway Board from the Industrial Estate at Guindy (Madras) during 1959-60 and 1960-61 so far;

(b) whether any help by way of finance or technical advice is given by the Railway Board to this Estate; and

(c) to what extent the help benefited the industrialists?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a)

Period	Amount Rs.
(i) 1959-60	6,06,001/25

(ii) 1-4-1960 to 17-8-1960 66,997/55  
Besides, orders were placed on M/s. Vummidiars (Private) Ltd., Mount Road, Madras-2 to the value of